

Statement

Average value of Applied Administered Price, External Reference Price and the Eligible production during 1986—89 calculated for GATT-94

Agricultural product	Applied Administered price (Rs. per tonne)	Administered price (Rs. per tonne)	External ref. price (Rs. per tonne)	Eligible production (million tonne)
Rice	2280		3520	62.64
Wheat	1740		3540	49.98
Bajra	1373		2704	5.20
Jowar	1373		2945	10.52
Barley	1383		4024	1.59
Maize	1373		3121	7.18
Gram	2983		4128	4.43
Groundnut	3966.67		6900	7.63
Rapeseed & Mustard	4350		5884	6884
Cotton	5633		17333	1.25
Soyabean (Yellow)	3033		3081	1.09
Urad	3350		4385	1.37
Moong	3350		4782	1.24
Tur	3350		5243	2.41
Tobacco	12.38		12.24	92.33
Jute (Raw)	2383		5599	1.19
Sugarcane	188.33		156.16	88.28

Source : Ministry of Commerce.

Withholding of MPs references

4027. SHRI JALALUDIN ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of MPs references are withheld for long for final reply in the Commercial Branch of Head Quarter Office of Northern Railway; and

(b) if so, the details thereof subject-wise and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Some references from Members of Parliament are under consideration.

(b) Details are given in the attached statement, (*see* below). The references are under detailed examination and finalisation.

Statement

S. No.	Name of M.P.	Date	Subject
1.	Shri Bhuvneshwar Pd. Mehta	8.3.96	Request for sanction of two counter tables and three trollies.
2.	Shri Bhuvneshwar Pd. Mehta	8.3.96	Request for sanction of two counter tables and two trollies at Meerut Cantt.
3.	Shri K.M. Madhukar	8.3.96	Provision of book stalls at stations in metropolitan cities.

S. No.	i. Name of M.P.	Date	Subject
4.	Shri K. M. Madhukar	8.3.96	Request for sanction of book counter tables and trollies at Mirzapur Railway Station.
5.	Shri Ram Nagina Mishra	11.7.96	Forwarding application of Smt. Angoori Devi from M/s. Niwas Anil Kr.
6.	Shri Ram Sajiwan	2.7.96	Request for bookstall.
7.	Shri S. N. Yadav	4.4.96	Supply and sale of Ice, drinking mineral water, soft drinks etc. in Delhi area.
8.	Ms. Santosh Choudhary	11.10.95	Provision of train facilities in Phillaur constituency.
9.	Shri Sode Ramaiah	4.7.96	Problems of M/s. N. C. Jain & Sons, Railway Bookstall Contractor.
10.	Shri Vijay Kr. Yadav	8.3.96	Sanction of two trolleys at Kamal railway station.
11.	Shri Gauri Shankar Bhardwaj	19.6.96	Computerised railway booking office at Shakurbasti railway station.
12.	Shri L.M.N. Tripathi	27.3.96	Non receipt of luggage at Hathras.
13.	Smt. Menaka Gandhi	19.7.96	Opening of out agency at Polymot.
14.	Smt. Menaka Gandhi	31.7.96	Requests for display of plastic advertisement signs in Norther Railway.
15.	Shri S. S. Maharaj	8.11.95	Payment of refund to Sh. R. N. Yadav, Tundla railway station.
16.	Shri Surinder Pal Pathak	13.2.96	Refund of security deposit of 1994-95.
17.	Shri Jagdambi Pd. Yadav	1.8.96	Malpractice in Allahabad booking office.
18.	Shri Santosh Bagdoria	10.2.96	Shifting of berth quota from A-3 Coach to A-1 and A-2 Coaches.

Reservation of Seats for wards of Delhi University Employees

4028. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Delhi University has decided to set apart a quota of seats in different courses for the wards of its employees (both teaching and non-teaching);

(b) if so, the details thereof and whether such candidates will have to satisfy the minimum qualifications for admission;

(c) whether provisions similar to above exist in other Central Universities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) According to the information furnished by the University of Delhi no separate quota has been set apart for the wards of the University employees in the professional courses, post-graduate courses and the courses where admission is made through entrance test. However, there is a provision for admission of wards of the employees of the University and its colleges against a limited number of seats in undergraduate courses over and above the normal sanctioned strength. Such admissions are subject to fulfilment of the normal minimum eligibility conditions and since the